

(b) The grants made by the Government of India for the development of the sugar industry in 1949-50, 1950-51 and 1951-52 were:

1949-50	Rs. 9.78 lakhs
1950-51	Rs. 15.24 lakhs
1951-52	Rs. 10.09 lakhs

(c) Yes.

Shri B. N. Roy: May I know whether Government are aware of the fact that a crisis is developing in the sugar industry?

Shri Karmarkar: I should like to have notice.

Shri B. N. Roy: May I know whether the Indian sugar industry is in a position to compete with the foreign sugar industry?

Shri Karmarkar: I should also like to have notice for this question.

Mr. Speaker: I think we may proceed to the next question.

विन्ध्य प्रदेश में अकाल-स्थिति

* १२७५. श्री बी० डी० शास्त्री : क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या सरकार को विन्ध्य प्रदेश के किसी भाग में अकाल-स्थिति के बारे में कुछ वृत्तान्त मिला है;

() यदि मिला है, तो किस जिले को अकाल-पीड़ित बताया गया है ; और

(ग) परिस्थिति का सामना करने के लिये उठाये जा रहे पग ?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No.

(b) and (c). Do not arise.

श्री बी० डी० शास्त्री : क्या मैं यह मालम कर सकता हूँ कि विन्ध्य प्रदेश से मिले हुए मिर्जापुर जिले में अकाल है ?

Shri Karmarkar: No report was received since the beginning of 1952 regarding scarcity conditions. In March 1951 scarcity conditions were reported by the Vindhya Pradesh Government in the districts of Sahdol, Sidhi and

Tikamgarh on account of continued drought in that area. Immediately foodgrains were rushed and relief works were started in the scarcity affected areas by the Vindhya Pradesh Government.

MAINTENANCE AND REPATRIATION OF INTERNEES

*1276. **Shri S. N. Das:** Will the Minister of Home Affairs be pleased to state:

(a) the latest position with regard to recoveries from foreign Governments towards our claims for maintenance and repatriation of internees;

(b) which of the countries have already met our claims in this respect and which have not done so far; and

(c) the total amount that is still due, giving names of the countries and the amount due in each case?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Our claims in respect of maintenance have been met in full by the Governments of Burma, Ceylon, Kenya, Hongkong, Aden and Malaya. The Governments of the United Kingdom and Netherlands have also paid a greater part of the dues.

Repatriation charges are still due from all Governments except the Governments of Malaya and Aden.

(c) A statement is laid on the Table of the House. [See Appendix VI. annexure No. 37.]

Shri S. N. Das: May I know the time when these bills were presented to the Governments of these countries?

Dr. Katju: I cannot give the exact date, but continuous efforts are being made for the realization of our claims.

Shri S. N. Das: May I know what is the cause of delay in payment by these countries?

Dr. Katju: Having regard to the total demands, the delay cannot be said to be excessive. The total bills amounted to over Rs. 3 crores and Rs. 2,94,85,000 has been realized and the total sum now remaining realizable is only Rs. 7 lakhs.

Shri S. N. Das: May I know if the countries that have already paid, while making payments, have made any modifications or made full payments of the dues?

Dr. Katju: So far as I know the total demands were for the sum of Rs. 3 crores and over and the total payments